

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:153  
ANSWERED ON:05.08.2013  
BCCI UNDER SCANNER  
Owaisi Shri Asaduddin

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the BCCI has come under scanner of many Government investigating agencies including the Income Tax Department; and
- (b) if so, the steps taken or being taken by the Government to ensure transparency in the working of BCCI in the interest of sports?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) & (b) Madam, several controversies about Board of Control for Cricket in India (BCCI) regarding allotment of franchisees, match fixing, betting etc were reported in various sections of print and electronic media. Various agencies of the Government namely the Enforcement Directorate, Income Tax and Service Tax Department have conducted inquiries into the allegations of irregularities involving the BCCI in the country.